

**COURT-II**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**IA NO. 1338 OF 2018 IN  
DFR NO. 2789 OF 2018**

**Dated: 10<sup>th</sup> October, 2018**

**Present: Hon'ble Mr. Justice N. K. Patil, Judicial Member  
Hon'ble Mr. S.D. Dubey, Technical Member**

**In the matter of:**

**Paschim Gujarat Vij Company Ltd.**

**....Appellant(s)**

**Versus**

**Investment & Precision Casting Ltd. & Anr.**

**....Respondent(s)**

Counsel for the Appellant(s) : Ms. Ranjitha Ramachandran  
Mr. Pulkit Agrawal,  
Ms. Poorva Saigal

Counsel for the Respondent(s) : --

**ORDER**

Issue notice to the Respondents returnable on 30.10.2018. Dasti, in addition is permitted.

List this matter on **30.10.2018** as requested.

**(S.D. Dubey)**  
**Technical Member**  
Bn/Pr

**(Justice N. K. Patil)**  
**Judicial Member**